Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 52, 67, 68, 69 of 2012

Dated : 22nd February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 52 of 2012

In the matter of:

M/s Ferro Alloys Corporation Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Ors.Respondent (s)

Appeal No. 67 of 2012

In the matter of:

M/s Tata Steel Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Appeal No. 68 of 2012

In the matter of:

M/s OCL India Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

<u>Appeal No. 69 of 2012</u>

In the matter of:

M/s Balasore Alloys Ltd.Appellant(s) Versus Orissa Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant (s):	Mr. M.G. Ramachandran
	Mr. P.P. Mohanty
	Mr. R.M. Patnaik

Counsel for the Respondent(s): Mr. B.K. Nayak and Mr. Rutwik Panda for R.1 Mr. Amit Kapur with Ms. Deepeika Kalia and Mr. Jibran Tak, Amicus Curiae Mr. Buddy A. Ranganadhan with Mr. Hasan Murtaza for R-2

ORDER

We have heard the Learned Counsel for the parties.

Post the matter for making submissions by the Amicus Curiae on

27.02.2013 at 2.30 p.m.

(V.J. Talwar) (Rakesh Nath) Technical Member Technical Member (Justice M. Karpaga Vinayagam) Chairperson

mk/sm